M/S CHAMBER CONSTRUCTIONS PRIVATE LIMITED; COMMENCEMNT OF LIQUIDATION ON 21-02-2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors) as on 28-03-2026

SL	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt of claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Bank of India	21-03-2024	1,58,35,81,050.87	1,58,35,81,050.87	NA	NA	NA	NA	NA	NA	NA	
2	Bank of Baroda	19-03-2024	35,12,16,368.09	35,12,16,368.09	NA	NA	NA	NA	NA	NA	NA	Bank of Baroda, being a secured financial creditor, did not relinquish its security in favor of the liquidator
3	Bank of Baroda	22-03-2024	5,80,62,420.57	5,80,62,420.57	NA	NA	NA	NA	NA	NA	NA	Claim filed against corporate gauarantee given by corporate debtor for loan availed by Anubhav Aggarwal
4	Bank of Baroda	22-03-2024	13,38,80,826.25	13,38,80,826.25	NA	NA	NA	NA	NA	NA	NA	Claim filed against corporate gauarantee given by corporate debtor for loan availed by Saranga Aggarwal
5	India Resurgence ARC Private Limited	13-04-2024	14,85,80,231.00	14,85,80,231.00	NA	NA	NA	NA	NA	NA	NA	India Resurgence ARC Private Limited, being a secured financial creditor, did not relinquish its security in favor of the liquidator
6	Daimler Financial Service India Private Limited	NA	-	34,78,075.13	NA	NA	NA	NA	NA	NA	NA	Admitted as per proviso to Regulation 30 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016
TOTAL			**2,27,53,20,896.78**	**2,27,87,98,971.91**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**